

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
PANNAGESHWAR SUGAR MILLS LIMITED OPERATING IN SUGAR MANUFACTURING
INDUSTRY AT LATUR****(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Pannageshwar Sugar Mills Limited. PAN: AACCP0646C CIN: U99999MH1999PLC130803
2.	Address of the registered office	Renapur Road, Pangaon, Tal, Renapur, Dist. Latur
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Renapur Road, Pangaon, Tal, Renapur, Dist. Latur
5.	Installed capacity of main products/ services	Refer Note*
6.	Quantity and value of main products/ services sold in last financial year.	Revenue from operations of INR 67,89,68,674 in last F.Y. 2021-22
7.	Number of employees/ workmen	Refer Note*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.psml@rirp.co.in kamal@rirp.co.in , kamalgurnaniip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.psml@rirp.co.in kamal@rirp.co.in , kamalgurnaniip@gmail.com
10.	Last date for receipt of expression of interest	11 th August, 2023
11.	Date of issue of provisional list of prospective resolution applicants	21 st August, 2023
12.	Last date for submission of objections to provisional list	26 th August, 2023
13.	Process email id to submit EOI	cirp.psml@rirp.co.in kamal@rirp.co.in

* No information provided by suspended board of directors of corporate debtor.

**Kamal Kishor Gurnani**

**As Resolution Professional of Pannageshwar Sugar Mills Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 12th May 2023
IBBI Registration No.: IBBI/IPA-001/IP/P-01463/2018-2019/12338**

AFA valid till 14 December 2023

**Address: 402, Building No-23, E Palazzio CHS Limited
Mahada Hsg Society Powai, Mumbai – 400076.**

**Correspondence Address: Renaissance Insolvency Resolution Professionals Private
Limited, 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai - 400093;**

Date: 12 July 2023

Place: Mumbai